

(2024) 01 TP CK 0033

Tripura High Court- Agartala

Case No: Contempt Case (C) No. 116 Of 2023

Kalpita Sutradhar

APPELLANT

Vs

Saradindu Choudhury And Anr.

RESPONDENT

Date of Decision: Jan. 22, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Somik Deb, P. Chakraborty, M. Debbarma

Judgement